Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 To the Equity Shareholders of

PREMIUM CAPITAL MARKET AND INVESTMENTS LIMITED

CIN: L67120MP1992PLC007178

REGISTERED OFFICE: 401- Starlit Tower 29- Y.N. Road, Indore, Madhya Pradesh, India, 452003
Tel. No.: +91-9109104911, Telefax No.: NA; Email: compliance.premium@gmail.com, Website: www.premcapltd.com

Open offer for acquisition of up to 17,04,000 (Seventeen Lakh Four Thousand) fully paid-up equity shares of face value of ₹10.00 (Rupees Ten Only) each **("Equity Shares"),** representing 26.00% of the voting share capital of "Premium Capital Market and Investments Limited" **("Target Company")** from the public shareholders of the Target Company by "Suman Nandi" (Acquirer) at an offer price of ₹ 6.40/- (Rupees Six Rupees Forty Paisa Only), with an intension to acquire control over the Target Company, pursuant to and in compliance with Regulation 4 and applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereof **(the "SEBI (SAST) Regulations") (the "Open Offer" or "Offer").**

This Post-Offer Public Advertisement is being issued by Interactive Financial Services Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirer Suman Nandi, (Acquirer) in connection with the Offer made to the aforementioned Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations, 2011 ('Post-Offer Public Advertisement'). This Post-Offer Public Advertisement should be read in continuation of, and in conjunction with the: (a) Public Announcement Dated September 22, 2025 ("PA"); (b) Detailed Public Statement which was published in all editions of Financial Express (English and Gujarati) (All Edition), Jansatta (Hindi) (All Edition), Swadesh (Hindi - Madhya Pradesh edition) and Pratahkal (Marathi) (Maharashtra edition) On September 29, 2025; (c) Draft Letter of Offer dated October 7, 2025 (DLOF); (d) Letter of Offer along with Form of Acceptance-Cum-Acknowledgement dated January 09, 2026 (LOF) and (e) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement was published in the newspapers, namely being, Financial Express (English and Gujarati) (All Edition), Jansatta (Hindi) (All Edition), Swadesh (Hindi - Madhya Pradesh edition) and Pratahkal (Marathi) (Maharashtra edition) on January 15, 2026, which was published in the Newspapers. This Post-Offer Public Advertisement is being published in the same aforesaid newspapers.

The Shareholders of the Target Company are requested to kindly note the following information relating to the offer:

1. Name of the Target Company : Premium Capital Market and Investments Limited
2. Name of the Acquirer : Suman Nandi
3. Name of the Manager to the Offer : Interactive Financial Services Limited
4. Name of the Registrar to the Offer : Ankit Consultancy Private Limited
5. Offer Details :
   a. Date of Opening of the Offer : Friday, January 16, 2026
   b. Date of Closure of the Offer : Friday, January 30, 2026
6. Date of Payment of Consideration : Friday, February 13, 2026

Sl. No.	Particulars	Proposed in the Offer Document (Assuming full acceptance)		Actuals	
7.1	Offer Price	Rs 6.40/- per share		Rs. 6.40/- per share	
7.2	Aggregate number of shares tendered	17,04,000		100	
7.3	Aggregate number of shares accepted	17,04,000		100	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,09,05,600.00/-		Rs. 640/-	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	15,89,300 (24.25%)		15,89,300 (24.25%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	Not Applicable		Not Applicable	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	17,04,000 (26.00%)		100 (% Negligible)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	32,93,300 (50.25%)		15,89,400.00 (24.25%)	
7.10	Pre & Post offer shareholding of the Public (other than Acquirer) • Number • % of Fully Diluted Equity Share Capital	Pre-Offer 48,08,932 (73.38%)	Post-Offer 31,04,932 (47.38%)	Pre-Offer 48,08,932 (73.38%)	Post-Offer 48,09,032 (73.38%)

8. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.
9. Capitalized terms used in this advertisement, but not defined, shall have the same meaning assigned to them in the Letter of Offer dated January 09, 2026.
10. The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

ISSUED BY THE MANAGER TO THE OFFER:

INTERACTIVE FINANCIAL SERVICES LIMITED
Address: Office No. 508, Fifth Floor, Priviera, Nehru Nagar, Manekbag, Ahmedabad, Ahmadabad City, Gujarat, India, 380015
Tel No.: 079 49088019
Web Site : www.ifinservices.in
Email : mbd@ifinservices.in
Investor Grievenace : info@ifinservices.in
Contact Person: Ms. Jaini Jain
SEBI Reg No : INM000012856

Place: Ahmedabad
Date: February 05, 2026

FOR AND ON BEHALF OF ACQUIRER:
SUMAN NANDI